

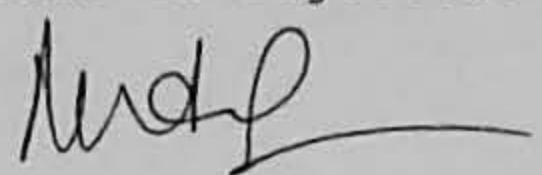
CCP No. 174/02

8.11.2002

Hon'ble Mr. K.B.S. Rajan, J.M.  
Hon'ble Mr. A.K. Singh, A.M.

None for the applicant. Sri S.K. Pandey for  
Sri Amit Sthalekar for respondent.

Vide order dated 31.3.05 in R.A. no. 44 of 2002, the RA was allowed and order dated 7.3.02 had been recalled and the O.A. was to be held afresh. The contempt petition has been filed alleging non-compliance of the order dated 7.3.2002. Since the same has already been recalled, the Contempt petition does not survive, hence the same is rejected.



A.M. J.M.

G.S.